

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-218
IB-308(ND)/2018

IN THE MATTER OF:

M/s. Vama Apparels (India) Pvt. Ltd.

Vs.

M/s. SSIPL Lifestyle Pvt. Ltd.

...APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 10.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Alishan Naqvee, Mr. Mohd. Kamran, Ms. Swet Shikha,
Advocates

For the Respondent

: Ms. Somya Jaithy, Advocate

For the Intervener

:

ORDER

Counsel for both the sides are present. Matter is adjourned for the reason that connected matter i.e. **IB-310(ND)/2018** has not been listed. Registry is directed to list both the matters on 26th February.

List on 26.02.2020.



(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

MAMTA